

**GOVERNMENT OF INDIA
HEAVY INDUSTRIES AND PUBLIC ENTERPRISES
LOK SABHA**

UNSTARRED QUESTION NO:3162
ANSWERED ON:12.08.2010
JOINT VENTURE OF BHEL AND NTPC
Reddy Shri Magunta Srinivasulu

Will the Minister of HEAVY INDUSTRIES AND PUBLIC ENTERPRISES be pleased to state:

- (a) whether a joint venture has been formed between Bharat Heavy Electricals Ltd. and National Thermal Power Corporation in Andhra Pradesh;
- (b) if so, the details thereof;
- (c) the amount released and sanctioned for the project; and
- (d) the progress achieved so far in the project?

Answer

MINISTER OF STATE IN THE MINISTRY OF HEAVY INDUSTRIES AND PUBLIC ENTERPRISES (SHRI ARUN YADAV)

- (a): Yes, Madam.
- (b): NTPC-BHEL Power Projects Private Limited (NBPPL) is a 50:50 Joint Venture company of NTPC and BHEL.
- (c): The authorized Share Capital of NBPPL is Rs. 300 crore. An amount of Rs. 100 crore each (total Rs. 200 crore) was sanctioned by BHEL and NTPC to kick start the operation. However, the present Paid up capital is Rs. 50 crore. (Rs. 25 crore each from BHEL & NTPC).
- (d): 750 acres of land, allotted by Govt. of Andhra Pradesh for setting up the manufacturing plant, has already been registered in the name of NBPPL. All statutory clearances including Environment & Forest have been obtained. The construction work has started at site.